

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI: DATED THE 1st January, 1976.

NOTIFICATION
(INCOME-TAX)

NO. 1189 (F.NO. 187/18/75-IT,AL): In exercise of the powers conferred by Section 126 of the Income-tax Act, 1961, the Central Board of Direct Taxes hereby makes the following additions to the Schedule annexed to its Notification No. (F.NO.55/233/63-IT), dated 18th May, 1964:

In the said Schedule after Serial No.81 the following shall be added:-

1.	2.	3.	4.	5.	6.
S.No.	All persons in respect of whom an order of detention has been made under the Maintenance of Internal Security Act (for smuggling activities and foreign exchange racketeering and/or Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974 and who were residing prior to the detention and/or prior to passing of orders under the said Acts within the revenue districts of State of Tamilnadu (excluding the revenue districts of Madras and Chengalpattu) and in the Union Territory of Pondicherry including Karaikal but excluding Mahe and Yanam and such cases which are not assigned to any of the Income-tax Officers in Central Circles, Madras by an order under Section 127 of the Act.	ITO Spl. Cir. Mdu.	IAC Mdu. who has got jurisdiction over the Cir. mentioned in Col.3.	AAC Mdu. who has got jurisdiction over the Cir. mentioned in Col.3.	CIT who has got jurisdiction over the circle mentioned in Col.3.

This Notification shall have effect from the 1.1.1976.

(M. SHASTRI)

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES

To
The Manager,
Government of India Press,
Maya Puri, (Near Rajouri Garden), Ring Road.

Copy to:-

1. All Commissioners of Income-tax.
2. Directors of Inspection (IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
3. Director of EM Services (Income-tax) 1st Floor, Alwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
4. Shri N.S. Raghavan, Director (Spl. Cell), Dte. of Inspection, (Investigation - Special Cell), 4th Floor, Super Bazar, C. Circus, New Delhi.
5. All Officers & Sections of I.I. Wing of C.B.D.T.
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9. Shri P.H. Ramchandani, Joint Secy. Ministry of Law, Justice and Company Affairs, (Deptt. of Legal Affairs).

(M. SHASTRI)

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